GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:4051 ANSWERED ON:19.12.2011 EXPORTS OF HANDLOOM Adhi Sankar Shri ;Ananth Kumar Shri ;Chauhan Shri Dara Singh;Kaswan Shri Ram Singh;Kumar Shri Kaushalendra;Meghwal Shri Arjun Ram ;Premajibhai Dr. Solanki Kiritbhai;Rajesh Shri M. B.;Sugavanam Shri E.G.

Will the Minister of TEXTILES be pleased to state:

(a) the State-wise details of production/sale and exports of handloom/powerloom products during the last three years and the current year alongwith steps taken by the Government to enhance the sale and production of the said products including enhancement of India export shares of these products;

(b) the details and salient features of the hank yarn obligation scheme to provide subsidized yarn to the weavers because of high costs of the cotton yarn;

(c) whether the Government proposes to enlarge the list of reserved handloom items and if so, the details thereof;

(d) whether the Government proposes to introduce large handloom groups for development of the sector;

(e) if so, the details thereof; and

(f) the efforts made by the Government to scrutinize and check misuse of allocated funds in the sector?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

(a): Statewise details of production /sale and exports of handloom/powerloom products are not maintained. However, handloom and powerloom cloth production and export of handloom products during the last three years is given below:

Year Handloom Powerloom

Cloth production Export Cloth production (Million Sq. Mtrs) (Rs.in crore) (Mn. Sq. Mtrs)

2008-09 6677 ## 33648

2009-10 6806 1252.81 36997

2010-11 6949 1662.89 37929

In the absence of separate ITC (HS) codes for handloom products, the export data before 2009-10 is not available.

The export data of exclusively powerloom products are not available, however exports textiles (excluding handicrafts, jute & coir) during 2008-09, 2009-10 and 2010-11 was Rs. 89306.20 crore, Rs. 99704.34 crore and Rs. 113845.11 crore respectively.

In order to promote export of handloom products, the Government of India has been implementing the following marketing and incentive Schemes: -

i) Marketing & Export Promotion Scheme

- ii) Marketing Development Assistance Scheme
- iii) Focus Market Scheme
- iv) Focus Product Scheme
- v) Market Access Initiative Scheme
- vi) Duty Drawback Scheme.

(b): The Hank Yarn Packing Obligation prescribes that, every producer of yarn who packs yarn for civil consumption shall pack yarn in hank form in each quarterly period commencing from January/March and in every subsequent quarterly period in proportion of not less than 40% of total yarn packed by him during each quarterly period of civil consumption, provided that not less than 80% of the yarn required to be packed in hank form shall be of counts 80s & below.

The objective of Hank Yarn Packaging Obligation is to ensure adequate supply of hank yarn at reasonable price to handloom sector and it does not provide subsidized yarn.

(c): The items for exclusive production by the handloom sector are reviewed from time to time. At present there are 11 items reserved for exclusive production on handlooms under the Handlooms (Reservation of Articles for Production) Act, 1985. No review has been proposed at present.

(d)&(e): The Government of India is implementing Integrated Handlooms Development Scheme to provide need based inputs to clusters of 300 – 500 handlooms or Groups of 10 – 100 weavers for making them self sustainable by providing them financial assistance for margin money, new looms and accessories, design input, skill up-gradation, marketing opportunities etc. So far 551 cluster projects and 2012 Group Approach projects have been sanctioned during the Eleventh Five Year Plan.In addition to the above, Comprehensive Handloom Cluster Development Scheme

(CHCDS) has been introduced in 2008-09 with an objective to empower handloom weavers and build their capacity to enhance competitiveness of their products in the domestic as well as global market in a sustainable and reliant manner. The scheme covers clearly identifiable geographical locations with at least 25,000 looms in which Government of India's financial support would be upto Rs.70 crore. Four such Mega Handloom Clusters have been sanctioned so far at Varanasi (Uttar Pradesh), Sivasagar (Assam), Virudhunagar (Tamil Nadu) and Murshidabad (West Bengal) covering a target group of about one lakh handloom weavers.

Further, 20 large clusters, each covering about 5000 handloom weavers in each cluster have also been sanctioned with a Government of India contribution of Rs.2 crore for each such cluster. This covers target group of about another one lakh beneficiaries.

(f): Regular monitoring of the schemes is being done through field visits, calling physical and financial progress reports and quarterly meetings with the State Directors in-charge of Handlooms so as to ensure optimum utilization of allocated funds for the benefit of handloom weavers.